

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:775
ANSWERED ON:09.07.2009
LEVEL CROSSING AT DIGHI AND EKARA
Singh Dr. Raghuvansh Prasad

Will the Minister of RAILWAYS be pleased to state:

- (a) whether construction of an overbridge on the level crossings at Dighi and Ekara on the Hajipur-Muzzaffarpur railway line has been sanctioned;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be completed?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a): Yes, Madam.

(b): Three works of Road over bridges (ROB) were sanctioned during Works Programme of 2002-03 at Dighi & Ekara as detailed below:

i) ROB in lieu of LC No. 54-A at Dighi on Hajipur-Muzzaffarpur section sanctioned on cost sharing basis at the cost of Rs.11.72 crore, but dropped by State Govt.

ii) ROB in lieu of LC No.54-A at Dighi on Hajipur-Bidupur Section sanctioned on cost sharing basis at the cost of Rs. 11.58 crore. Work is now to be executed by National Highway Authority of India

iii) ROB in lieu of LC No.47 at Ekara on Hajipur-Muzzaffarpur section sanctioned on cost sharing basis at the cost of Rs.11.36 crore, is to be now executed by National Highway Authority of India (NHAI) along with highway work.

(c): Work at S.No.b

(i) has been dropped by State Govt. and remaining two are being executed by NHAI. As such, completion thereof depends upon NHAI.